COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 181 OF 2017

Dated: 5th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

... Appellant(s)

Damodar Valley Corporation

Vs.

BSES Rajdhani Power Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. R. B. Sharma for R-1

Mr. Rajiv Yadav for R-7

ORDER

Learned counsel for respondent No.1 seeks three weeks time to file reply. He may take steps to file the same on or before 27.03.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on 21.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member